Annexure-1

Name of the corporate debtor: M/s Kerala Chamber of Commerce and Industry; Date of commencement of CIRP: 21/02/2022; List of creditors as on: 17/03/2023

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	Name of	Details of claim		Details of claim admitted						Amount	Amount	Amount of	Amount	Remar
No.	creditor	Date of	Amount	Amount	Nature	Amount covered by	Amount	Whethe	% of	of	of any	claim not	of claim	ks, if
		receipt	claimed	of claim	of	security	covered	r	voting	continge	mutual	admitted	under	any
				admitted	claim	interest	by	related	share in	nt claim	dues, that		verificati	
							guarantee	party?	CoC		may be		on	